

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH  
JABALPUR**

**Original Application No.200/00292/2021**

Jabalpur, this Friday, the 27<sup>th</sup> day of August, 2021

**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER  
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**



Akash Chourasia, S/o Late Shri Rambabu (Mason)  
Age 31 years, Residents of near Karia patthar High School  
Thakkargram Ward, Sindhi Camp, Police Station-  
Hanumantal, District Jabalpur M.P. Pin 482002 -**Applicant**

(By Advocate –**Shri Mukesh Mishra**)

**V e r s u s**

1. Union of India, through the Secretary  
Ministry of Defence, South Block New Delhi, Pin 11001
2. The Commandant, 506 Army Base Workshop  
District Jabalpur, Pin 482001
3. Comdt. & MD Headquarters,  
Base Wksp Gp ENE (Est)  
Meerut Cantt. 250001

- **Respondents**

(By Advocate – **Shri A.P.Khare**)

**O R D E R (ORAL)**

**By Ramesh Singh Thakur, JM:-**

At this stage, counsel for the applicant seeks permission to withdraw this Original Application

2. Counsel for the respondents has no objection to it.
3. The prayer is allowed.

4. The applicant is allowed to withdraw this Original Application.

5. Accordingly, the Original Application is dismissed as withdrawn.



**(Naini Jayaseelan)**  
**Administrative Member**

**(Ramesh Singh Thakur)**  
**Judicial Member**